

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1271 of 2019

In the matter of:

GRIDCO Ltd.

....Appellant

Vs.

Surya Kanta Satapathy & Ors.

....Respondents

Present:

Appellant: Present but appearance not marked.

**Respondents: Mr. Abhijeet Sinha and Mr. Sudeep Vijayan,
Advocate for R-1.**

**Mr. Krishnendu Datta, Mr. Satsh Padhi, Advocate for
R-3.**

ORDER

28.02.2020: Pleadings are complete. Since issues of vital importance are raised, we intend to hear the appeal at length. Let the appeal be posted for hearing on **25th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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